

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:819  
ANSWERED ON:12.11.2010  
AYUSH SCHEMES  
Sushant Dr. Rajan

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has approved a number of AYUSH schemes for implementation in the country including in Himachal Pradesh;
- (b) if so, the details thereof during each of the last three years and the current year so far State-wise;
- (c) the amount sanctioned and spent on each of these schemes State-wise; and
- (d) the status of implementation of these schemes?

**Answer**

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRIS. GANDHISELVAN)

(a) to (d): Yes. The Department is currently implementing Central Sector Schemes and Centrally Sponsored Schemes in various States and Union Territories of the country. The amounts allocated to each state every year depends on a various factors State wise such as proposals received from States themselves progress of utilisation of funds already released and submission of Utilization Certificates. However, details of total outlay and expenditure from 2007-08 onwards, till 30-09-2010 under the Central Sector Schemes and Centrally Sponsored Schemes is given in Annexure. Implementation of these schemes is an ongoing exercise monitored by the Department and respective State Governments.